

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/1393/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Aparesh chakravarty
Judge, Special Court for trial of
Sessions Case No.59(K) of 2011,
Kamrup (M), Guwahati.

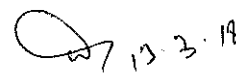
Dated Guwahati, the 13th March, 2018.

Sub:- **Casual Leave with headquarters leave permission.**

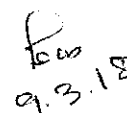
Ref:- Your letter dated Fri, Mar 9, 2018
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 19.03.2018 and 27.03.2018 with the permission to leave the headquarters from the evening of 18.03.2018 till the morning of 20.03.2018 and from the evening of 26.03.2018 till the morning of 28.03.2018 has been granted / ~~rejected~~.

Yours faithfully,

 13.3.18

JOINT REGISTRAR (VIGILANCE)


9.3.18